

Government of India  
Ministry of Finance  
Department of Economic Affairs

RAJYA SABHA  
UNSTARRED QUESTION NO.3584  
TO BE ANSWERED ON TUESDAY, 27<sup>TH</sup> MARCH 2018  
CHAITRA 06, 1940 (SAKA)

**'FUNDS FOR SCHEMES AND PROJECTS UNDER NEW SCHEME'**

**Question**

3584. SHRI HUSAIN DALWAI:

Will the Minister of FINANCE (वित्त मंत्री) be pleased to state:

- (a) the details of schemes and projects which were funded using the ₹3000 crores earmarked for New Scheme in 2017-18 Budget for the Department of Economic Affairs;
- (b) the details of the Ministry and the supplementary demand for grants in which the demand for respective projects was raised, project-wise and scheme-wise; and
- (c) whether supplementary demand for grants are scrutinised by Standing Committees, if not, the reasons therefor?

**ANSWER**

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**MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RADHAKRISHNAN P.)**

(a) A lump sum provision of ₹3,000 crore was made in 2017-18 to fund programmes/schemes in different Departments, including ongoing schemes. Against ₹21,46,735 crore provided in BE 2017-18, the expenditure of the Government in RE 2017-18 is fixed at ₹22,17,750 crore. This entails an additional provision of ₹71,015 crore during the course of current fiscal.

(b) Some of the additional expenditure provided through supplementary demands for grants in the current fiscal include (i) Exhibition-cum-Convention Centre Dwarka (₹ 500 crore); (ii) payment of differential royalty to State Governments (₹6960.42 crore); (iii) Sahaj Bijli Har Ghar Yojana (Rural)-Saubhagya (₹1550 crore) etc. This clearly indicates that the amount of ₹3,000 crore made in the Demands for Grants of Department of Economic Affairs is deemed to have been utilised on the schemes.

(c) No, Sir.

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